

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 262 of 2020

IN THE MATTER OF:

T.S.Murali & Anr.

...Appellants

Versus

Liquidator of Helpline Hospitality Pvt. ltd

...Respondent

Present:

For Appellant:- Though appeared, but not marked attendance

For Respondent: None

O R D E R

17.02.2020 At the request of the Appellant side, the matter is adjourned to

19th February, 2020.

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

RK/nn